

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:16  
ANSWERED ON:20.11.2000  
POLLUTION IN RIVERS  
BHAWANA GAWALI (PATIL);PADAMSEN CHAUDHARY

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government have identified the major polluted rivers in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government have taken any concrete steps for cleaning of these rivers;
- (d) if so, the steps taken alongwith expenditure incurred during the last three years, year-wise; and
- (e) the time by which the water of these rivers is likely to be cleaned?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) & (e) A statement is laid on the Table of the House.

Statement in respect of Parts (a) to (e) of reply to Lok Sabha Starred Question No.16 for 20.11.2000 regarding Pollution in Rivers

(a) & (b) According to a study conducted by the Central Pollution Control Board , polluted stretches in 24 major rivers in 16 States have been identified. The state-wise details of rivers are given in Annexure.

(c)&(d) Government started the Ganga Action Plan Phase-I in 1985 which has been completed on 31-3-2000 at a cost of Rs.452 crore. Government have subsequently approved the National River Conservation Plan which includes the Ganga Action Plan Phase II at a cost of Rs.2504.92 crore. The Action Plan includes such works as

- (i) interception and diversion works to capture the raw sewage flowing into the river and divert it for treatment,
- (ii) sewage treatment plants for treating the diverted sewage,
- (iii) low cost sanitation works to prevent open defecation on river banks,
- (iv) electric and improved wood based crematoria to conserve wood and prevent the pollution of rivers on account of disposal of unburnt dead bodies into the rivers,
- (v) river front development works such as improvement of bathing ghats etc. and
- (vi) other miscellaneous works. Industrial pollution is monitored and controlled under the existing environmental laws.

The amount spent on the cleaning of these rivers during the last three years is given below:

Year	(Rs. in crore)
1997-1998	99.44
1998-1999	107.76
1999-2000	157.31
2000-2001 (till 31.10.2000)	25.63

(e) The National River Conservation Plan is targetted to be completed by 2005.

Annexure referred to in part (a) & (b) of statement for Lok Sabha Starred Question no. 16 to be answered on Monday, the 20.11.2000.

**RIVERS COVERED UNDER NATIONAL RIVER CONSERVATION PLAN**

No. Rivers No. States

I Adyar 1 Tamil Nadu  
II Betwa 2 Madhya Pradesh  
III Bhadra 3 Karnataka

IV Brahamini 4 Orissa  
V Cauvery Karnataka  
Tamil Nadu  
VI Cooum Tamil Nadu

VII Chambal 5 Rajasthan  
Madhya Pradesh

VIII Damodar 6 Jharkhand  
7 West Bengal

IX Ganga 8 Uttar Pradesh  
9 Bihar  
10 Uttaranchal  
West Bengal

X Godavari 11 Andhra Pradesh  
12 Maharashtra

XI Gomati Uttar Pradesh

XII Khan Madhya Pradesh

XIII Krishna Maharashtra

XIV Kshipra Madhya Pradesh

XV Mahanadi Orissa

XVI Narmada Madhya Pradesh

XVII Sabarmati 13 Gujarat

XVIII Satluj 14 Punjab

XIX Subarnarekha Jharkhand

XX Tapti Madhya Pradesh

XXI Tunga Karnataka

XXII Tungabhadra Karnataka

XXIII Wainganga Madhya Pradesh

XXIV Yamuna 15 Delhi

16 Haryana  
Uttar Pradesh